

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 217 OF 2014 &
IA NO. 336 OF 2014**

Dated: 22nd February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

...

Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...

Respondent(s)

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Ms. Mozog Androbi
Ms. Meghana Aggarwal
Mr. Hemant Sahai for R-29

ORDER

Post this matter for hearing on **23.02.2018**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

bn/pr